

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.NO.2 IN

Petition(s) for Special Leave to Appeal (Civil) No(s).15174/2011

(From the judgement and order dated 25/03/2011 in WA No.114/2011 of
The HIGH COURT OF ORISSA AT CUTTACK)

JOSHNA GOUDA

Petitioner(s)

VERSUS

BRUNDABAN GOUDA & ANR

Respondent(s)

(for modification)

Date: 27/09/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Petitioner(s)

Mr. Raj Kumar Mehta, Adv.-on-record.
Mr. Aniryami Upadhyay, Adv.
Mr. David A., Adv.

For Respondent(s)
/applicant/R1

Mr. Debashish Misrha, Adv.-on-Record.

UPON hearing counsel the Court made the following
O R D E R

Since the affidavits with regard to the
I.A.No.2 have been filed, the said I.A.is ready for
hearing. Let it be listed on 18th October, 2011,
at 2.00 p.m.

(Sheetal Dhingra)
COURT MASTER

(Juginder Kaur)
Assistant Registrar